

[Translation]

SHRI JAI PRAKASH AGARWAL (Chandni Chowk-Delhi) : Mr. Chairman, Sir, today we are making so much hue and cry that we have to eradicate illiteracy from India. We have to impart education to those who are illiterate by organizing classes for this purpose which we have done. We have granted permission to many schools but the situation today is that these schools are charging very high fees ranging from one thousand to fifteen hundred. There is no check on them when we allot school lands, we put a condition that those schools would reserve 20 per cent seats in the admission for poor students and no fee would be charged from them or they would be imparted education free of any charge. But today these poor children are being ousted from such schools. They are not being given admission in these schools. They are put to many troubles. They are declared as unsuccessful in their exams.

I, through you, would like to draw the attention of the Government towards this matter and request that such a practice, should be stopped immediately by enacting a suitable law in this regard.

MR. CHAIRMAN : The matter you are raising is a State subject.

SHRI JAI PRAKASH AGARWAL : But I have given you a notice.

MR. CHAIRMAN : It is all right that you have given a notice, but it is a State subject.

SHRI JAI PRAKASH AGARWAL : I have given another notice also in which I have mentioned that due to closure of industry, a poor man has set himself on fire because he had no money for his survival. I do not know as to which subject you have selected for me.....(Interruptions)

[English]

MR. CHAIRMAN : I am going by the list. Do not interrupt. By this way, you are losing the time.

[Translation]

SHRI RAMASHRAYA PRASAD SINGH (Jahanabad) : Mr. Chairman, Sir, my notice is in respect of railways. Just now when we were having discussion on the Railway Budget, several hon. Members said that there was a time when people from far flung areas used to come to see a train but now those areas are being linked with railways. However, contrary to this, there are also certain places which were earlier well connected with railways but now rails are being removed from there. The train in which my parents, my son and I, travelled for a long time is no more available now for my grandson. The line between Phatwa and Islampur remained operative for many years which was being run by a company but after nationalisation, that line was removed. I have been raising matter for the last so many years.

I, through you, want to draw the attention of this House towards this matter and request that a new line be laid on that route with the extension upto Bodhgaya. In railways, there are many.....(Interruptions)

MR. CHAIRMAN : You are not speaking on the subject for which you have given notice.

SHRI RAMASHRAYA PRASAD SINGH : My notice is very much in respect of railways.....(Interruptions)

MR. CHAIRMAN : Your notice is on some other subject.

SHRI RAMASHRAYA PRASAD SINGH : I have given my notice only in respect of railways. I have also said in my notice that there are large scale bungling and mismanagement in the railways.....(Interruptions) I have given my notice regarding those mismanagement.....(Interruptions)

SHRI ASHOK PRADHAN (Khurja) : Mr. Chairman, Sir, I want to draw your attention towards the temple of Guru Ravi Das in Tughalaquabad of Delhi. This temple was constructed 45 years ago and inaugurated on 1.3.59 by the then Railway Minister, Babu Jagjiwan Ram. I want to draw your attention as well as the attention of this House towards the dilapidated condition of that temple. Are you aware as to how much damage DDA has caused to this temple ? This 45 years old temple was having its own boundaries which was replaced by the boundaries of DDA which it constructed around the temple.

13.00 hrs.

But now the D.D.A. is demolishing that temple. The area around the temple is inhabited by some of our Dalit and Harijan brothers. The D.D.A. is demolishing their houses also due to which there is a great resentment and anger among the people of the area. My points that this Government on the one hand, claims itself to be the messiah of Dalits and Harijans and on the other, it is allowing the demolition of their houses. There is a road named after Guru Ravi Das. I request you to direct the Government to stop the ongoing demolition immediately.

Shri Jaina is not taking note of my point.....(Interruptions)

MR. CHAIRMAN : He is taking note of it.

SHRI ASHOK PRADHAN : This demolition should be got stopped immediately.

[English]

SHRI PRITHVIRAJ D. CHAVAN : Sir, I want to raise a very important question facing the youth of the country. The very prestigious Joint Entrance Examination of the Indian Institute of Technology was held on 3rd and 4th of this month. For the first time in the history of the Indian Institutes of Technology, the paper was leaked. It is very shocking. This is the only institution which enjoys a very high level of credibility – not only in India but internationally. If the paper is leaked, the credibility of the IITs will be ruined locally and internationally.....(Interruptions) The Controller of Examination has already ordered an enquiry. I request the hon. Minister, who is here, to make a statement on what exactly happened. It is shocking that the paper leak occurred in Bihar and Lucknow. It is very significant.

I request that the role of the private coaching institutions be investigated. They are causing corruption to enter into these prestigious Indian Institute of Technology. There should not be an internal enquiry but an enquiry through C.B.I. and I.B. and all leakage of papers should be checked